

**THE HIGH COURT OF ORISSA: CUTTACK**  
**OFFICE ORDER**

Dated the 11<sup>H</sup> June, 2020

It is hereby notified for all concerned that, the Hon'ble Court have been pleased to extend the direction of the Hon'ble Court issued vide Office Order dtd.15.04.2020, dtd 03.05.2020 and dtd.17.05.2020 regarding functioning of the High Court and Sub-ordinate Courts, till **03.07.2020**.


BY ORDER,

  
**REGISTRAR GENERAL**

**Memo No. 6011 (100) / Dtd. 11.06.2020**

**Copy forwarded to:-**

1. All Officers of the Court
2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
3. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. The Medical officer of the Court  
for information and necessary action.


  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 6012 (70)/ Dtd.11.06.2020**

**Copy forwarded to the -**

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges.....(All) of the State
12. President, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack

For information and necessary action.

  
11.06.2020  
**SPECIAL OFFICER (SPL. CELL)**